

**SHRI P. V. NARASIMHA RAO** : I am grateful to the hon. Member for the suggestion he has given. Suggestions such as this are welcome. Since I am going, I would like hon. Members to suggest on what lines points could be made. I shall make a note of them.

**DR. FAROOQ ABDULLAH** : I would like to ask the hon. Minister whether, in view of all that is happening, the arms that are coming to Pakistan, the Simla Agreement or the spirit of the Simla Agreement is not dead.

**SHRI P. V. NARASIMHA RAO** : We have made this clear many times that doing anything which has the effect of escalating tension in this region makes the implementation of the Simla Agreement that much more difficult. We have very clearly stated that.

#### **Goods Handling Contract at Allahabad Goods Shed**

\*1099. **SHRI RANJIT SINGH** : Will the Minister of RAILWAYS be pleased to state :

(a) whether the goods handling contract at Allahabad Goods Shed held by Railway Cycle Stand Karmachari Sangh, Allahabad was terminated in 1980;

(b) if so, the reasons therefor;

(c) whether the work of Allahabad Goods Shed was again allotted to the same Society without observing the extant rules; and

(d) the reasons for termination and re-allotment of the said contract to the same society ?

**THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN)** :

(a) and (b). The goods handling contract at Allahabad Goods Shed held by the Railway Cycle Stand

Karmachari Shram Samvidya Sahkari Samiti Ltd. was terminated in December, 1980 for unsatisfactory performance.

(c) and (d). It was found that there were circumstances beyond the control of the Society for the unsatisfactory working and the contract was restored to them for the remaining period to complete their tenure upto 4-6-1981.

**श्री रणजीत सिंह** : क्या मंत्री महादय यह बतला सकते हैं कि इलाहाबाद, टुण्डला में कितने श्रम कोम्युप्रेटिवज हैं और उनमें कितने डिफाल्टर हैं ? क्या डिफाल्टरों में रेलवे साईकिल स्टेण्ड कर्मचारी संघ, इलाहाबाद भी है ?

**श्री मल्लिकार्जुन** : मान्यवर यहां कोई डिफाल्टर की समस्या नहीं है। इस कर्मचारी श्रम संविदा सहकारी समिति में कुछ असंतोषजनक कार्य के कारण यह ठेका रोका गया था। बाद में वहां पर इक्वायरी की गयी जिनसे यह पता चला कि वहां पर कुछ ऐसे रीजंस थे जिनकी वजह से यह समिति प्रोपर तरीके से फंक्शन नहीं कर रही थी। फिर उसके बाद इसको कांटेक्ट फिर रेस्टोर कर दिया गया।

**श्री रणजीत सिंह** : अध्यक्ष महादय, मेरे प्रश्न का ये जवाब नहीं दे रहे हैं। क्या कोई डिफाल्टर सोसायटी क्लस एण्ड रेगुलेशंस के अन्तर्गत ठेका चला सकती है ? ये जवाब दूसरे तरीके से दे रहे हैं कि इक्वायरी हुई, फिर दिया गया। इसको ठेका देने के क्या कारण थे ? क्या इसको किसी परसनल असिस्टेंट का व्यक्तिगत हित होने के कारण से यह दिया गया ?

**श्री मल्लिकार्जुन** : मान्यवर, मैं पहले ही बता चुका हूँ कि कोई डिफाल्टर नहीं

है। वहां पर अनसेटिसफेक्टी फंक्शनिंग था। उसका सब किया गया और इन्वायरी की गई। इन्वायरी के बाद जैसे पावर सप्लाय को रेस्टोर कर दिया जाता है, वैसे ही इस ठंके को रेस्टोर कर दिया गया।

**श्री रणजीत सिंह :** क्या रेल मंत्री यह बतलाने की कृपा करेंगे कि क्या किसी डिफाल्टर को अप्रेंटिस सोसाइटी को आप ठंका देने का काम कर सकते हैं या ठंका दे सकते हैं? क्या आपके क्लस यह प्रोवाइड करते हैं?

**श्री मल्लिकार्जुन :** मैंने जो पहले बताया, फिर उसको दोहराना पड़ेगा। डिफाल्टर सोसाइटी को कण्ट्रैक्ट नहीं दिया जाता है और ये सोसाइटीज डिफाल्टर नहीं थीं। कुछ दूसरे कारण थे, जिनकी वजह से यह कार्यवाही की गई।

**श्री रणजीत सिंह :** वह डिफाल्टर था, जिसको कण्ट्रैक्ट दिया गया है। आप छिपा रहे हैं।

#### WRITTEN ANSWERS TO QUESTIONS

##### Double line from Ernakulam to Trivandrum

\*1100. SHRI V. S. VIJAYA RAGHAVAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal to double the railway line from Ernakulam to Trivandrum during the Sixth Five Year Plan; and

(b) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF):

(a) No, Sir.

(b) Does not arise.

#### Admissible and Non-Admissible Ayurvedic Medicines

\*1101. SHRI K. LAKKAPPA:  
SHRI H. N. NANJE  
GOWDA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether certain Ayurvedic medicines have been included in the list of inadmissible allopathic medicines for the purpose of C. C. S. (Medical Attendance) Rules;

(b) if so, the reasons therefor; and

(c) whether there is a proposal to issue fresh lists of Ayurvedic admissible and non-admissible medicines for the purpose and if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR):

(a) and (b). A List of inadmissible medicines has been issued on the authority of Rule 2 (h) (iii) of Central Services (Medical Attendance) Rules, 1944. The list contains the names of allopathic drugs/preparations as well as some of the Ayurvedic preparations, cost of which is not reimbursable to Central Government employees under the Central Services (Medical Attendance) Rules, 1944 and Orders. The items have been so included because of their proprietary nature.

(c) The list of admissible medicines of Ayurveda, Siddha, Unani and Homoeopathy is under constant review.

#### स्वास्थ्य सर्वेक्षण तथा संक्रामक रोगों पर नियंत्रण के उपाय

\*1102. श्री राम विलास पासवान : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार देश की समूची जनसंख्या का एक स्वास्थ्य सर्वेक्षण करने का है ;